

## Counter Comments on Consultation Paper

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*Consultation Paper No. 4 / 2017 dtd. 20 March 2017*

*Introduction of UL (VNO) for Access Service authorization for Category B license with districts of a State as a Service Area*

Sir,

Some respondents have opined that UL (VNO) Category B license for Access Services with districts of a State as a Service Area should be restricted only to existing DID Franchisees. We request that in order to provide a fair and open operating field no such limitation be brought and all parties meeting requisite criteria and interested be permitted to apply for such license.

Yours truly,

Ujwal Makhija

Managing Director

8<sup>th</sup> May, 2017, Vadodara